

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 214
(IB)-1071(ND)2018
CA-326/2019, IA/1556/2021

IN THE MATTER OF:
State Bank Of India

... **Applicant/Petitioner**

Vs.

M/s. Shri Shyam Ji Ahrico Exports Pvt. Ltd ...

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 28.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)


SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. S.K Nanda, Advocate for Ex Directors, Mr. Vishnu Kumar, Advocate, appearing for the Liquidator, PCA Ashok Kumar Gupta on behalf of liquidator

ORDER

Renotify this case on 18.08.2021


(T.S. SINGH)
COURT OFFICER